Government of Punjab Department of Health and Family Welfare

Order

Keeping in view the emergent situation due to spread of COVID-19 and under the proviso of Rule-2 "the Puniab Civil (First Amendment) Services Volume-I, Part-I, 2020", as one time measure, doctors and paramedical staff working with the Government of Punjab in the Department of Health and Family Welfare shall continue to work, irrespective of their age of retirement, till 30th September, 2020. However, all these doctors and para-medical staff, who would be on this extension, would not be eligible for any promotion or additional perks.

This issues with the approval of Hon'ble Chief Minister.

Anurag Agarwal, IAS Principal Secretary to Govt of Punjab Department of Health and Family Welfare

EndstNo: PS/SHFW/2020/176-182 Dated: 14.3.2020

Copy of the is forwarded to the following for information and further necessary action:

- 1. Principal Secretary to Govt of Punjab Department of Finance.
- 2. Principal Secretary to Govt of Punjab Department of Personnel.
- 3. Director Health Sevices, Punjab.
- 4. All Civil Surgeon in the State of Punjab.
- 5. Secretary to Principal Secretary Health and Family Welfare, Punjab.
- 6. PS to Secretary Health cum MD-NHM.
- 7. PS to Secretary Health cum MD-PHSC.

Secretary Health and Family Welfare